

THE ORISSA APPROPRIATION (No. 2) ACT, 1968

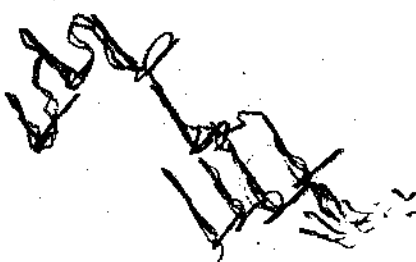
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ORISSA ACT 7 OF 1968

***THE ORISSA APPROPRIATION (No. 2) ACT, 1968**

[Received the assent of the Governor on the 29th March 1968, first published in an extraordinary issue of the Orissa Gazette dated the 29th March 1968]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ORISSA FOR THE SERVICES OF THE YEAR ENDING ON THE THIRTY-FIRST DAY OF MARCH 1969

BE it enacted by the Legislature of the State of Orissa in the Nineteenth Year of the Republic of India as follows:—

Short title

1. This Act may be called the Orissa Appropriation (No. 2) Act, 1968.

Issue of Rs.
224,17,52,600
out of the
Consolidated
Fund of
Orissa for
the year
1968-69.

2. From and out of the Consolidated Fund of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees two hundred twenty-four crores, seventeen lakhs, fifty-two thousand and six hundred towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1969, in respect of the services specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 1969.

SCHEDULE

1	2	3		
		Sums not exceeding—		
Grant No.	Services and purposes	Grants made by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
A—EXPENDITURE MET FROM REVENUE				
1	18—Parliament, State/Union Territory Legislatures.			
	21—Administration of Justice ..			
	26—Miscellaneous Departments ..			
	67—Privy Purses and Allowances of Indian Rulers.	53,24,600	9,32,700	62,57,300
	71—Miscellaneous ..			
	78-A—Expenditure connected with the National Emergency.			
2	22—Jails ..			
	39—Miscellaneous Social and Developmental Organisations.	68,91,200	..	68,91,200
3	23—Police ..	6,50,00,700	..	6,50,00,700
4	31—Agriculture ..			
	37—Community Development Projects, National Extension Service and Local Development Works.			
	39—Miscellaneous Social and Developmental Organisations.	4,41,83,600	..	4,41,83,600
	44—Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).			
	50—Public Works ..			
	71—Miscellaneous ..			
5	32—Rural Development ..			
	37—Community Development Projects, National Extension Service and Local Development Works.	5,53,12,400	..	5,53,12,400
	71—Miscellaneous ..			
	Carried over ..	17,67,12,500	9,32,700	17,76,45,200

1	2	3		
		Sums not exceeding—		
Grant No.	Services and purposes	Grants made by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Brought forward ..	17,67,12,500	9,32,700	17,76,45,200
6	19—General Administration ..	52,55,200	2,19,300	54,74,500
	50—Public Works ..			
	71—Miscellaneous ..			
7	27—Scientific Departments ..	24,30,400	..	24,30,400
	28—Education ..			
	71—Miscellaneous ..			
8	14—Stamps ..	4,49,400	..	4,49,400
9	19—General Administration ..	1,68,73,900	6,30,700	1,75,04,600
	71—Miscellaneous ..			
10	65—Pensions and Other Retirement Benefits ..	67,70,600	34,300	68,04,900
	66—Territorial and Political Pensions ..			
	72—Commutation of Pensions ..			
	120—Payments of Commuted value of Pensions.			
11	26—Miscellaneous Departments ..	16,68,61,200	..	16,68,61,200
	28—Education ..			
	68—Stationery and Printing ..			
	71—Miscellaneous ..			
	76—Other Miscellaneous Compensations and Assignments.			
	Carried over ..	37,53,53,200	18,17,000	37,71,70,200

1	2	3		
		Sums not exceeding—		
Grant No.	Services and purposes	Grants made by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Brought forward ..	37,53,53,200	18,17,000	37,71,70,200
12	4—Taxes on Income other than Corporation Tax. 12—Sales Tax .. 13—Other Taxes and Duties .. 76—Other Miscellaneous Compensations and Assignments.	60,30,700	..	60,30,700
13	9—Land Revenue .. 76—Other Miscellaneous Compensations and Assignments.	4,25,05,200	..	4,25,05,200
14	10—State Excise Duties .. 76—Other Miscellaneous Compensations and Assignments.	37,85,400	..	37,85,400
15	15—Registration Fees ..	13,32,100	..	13,32,100
16	19—General Administration .. 26—Miscellaneous Departments .. 39—Miscellaneous Social and Developmental Organisations. 50—Public Works .. 64—Famine Relief .. 71—Miscellaneous ..	2,75,99,700	1,23,00,000	3,98,99,700
	Carried over ..	45,66,06,300	1,41,17,000	47,07,23,300

1	2	Sums not exceeding—		
Grant No.	Services and purposes	Grants made by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Brought forward ..	45,66,06,300	1,41,17,000	47,07,23
17	<ul style="list-style-type: none"> 25—Supplies and Disposals .. 26—Miscellaneous Departments .. 27—Scientific Departments .. 28—Education .. 35—Industries .. 71—Miscellaneous .. 	2,32,54,200	..	2,32,54
17-A	27—Scientific Departments ..	27,88,100	..	27,88
18	<ul style="list-style-type: none"> 21—Administration of Justice .. 26—Miscellaneous Departments .. 71—Miscellaneous .. 	48,32,900	..	48,32
19	<ul style="list-style-type: none"> 28—Education .. 68—Stationery and Printing .. 71—Miscellaneous .. 	1,01,77,600	..	1,01,77,6
20	<ul style="list-style-type: none"> 29—Medical .. 38—Labour and Employment .. 39—Miscellaneous Social and Developmental Organisations. .. 	41,40,600	..	41,40,6
21	39—Miscellaneous Social and Developmental Organisations.	3,00,05,900	..	3,00,0
22	<ul style="list-style-type: none"> 29—Medical .. 71—Miscellaneous .. 	4,15,47,700	-	4,15,4
23	<ul style="list-style-type: none"> 30—Public Health .. 39—Miscellaneous Social and Developmental Organisations. .. 	3,21,15,700	..	3,21,1
	Carried over ..	60,54,69,000	1,41,17,000	61,95,

1	2	Sums not exceeding—		
Grant No.	Services and purposes	Grants made by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Brought forward ..	60,54,69,000	1,41,17,000	61,95,86,000
24	{ 31—Agriculture 39— Miscellaneous Social and Developmental Organisations. 42— Multipurpose River Schemes .. 43—Irrigation, Navigation, Embankment and Drainage Works (Commercial). 44—Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial). 48—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works.	14,01,54,200	5,000	14,01,59,200
25	{ 30—Public Health .. 50—Public Works .. 52—Capital Outlay on Public Works ..	16,18,60,000	3,42,300	16,22,02,300
26	18—Parliament, State/Union Territory Legislatures.	14,11,600	37,000	14,48,600
27	50—Public Works (Establishment) ..	1,49,90,100	..	1,49,90,100
28	{ 13— Other Taxes and Duties .. 45— Electricity Schemes ..	5,20,06,900	..	5,20,06,900
29	{ 11—Taxes on Vehicles .. 71—Miscellaneous ..	11,16,300	..	11,16,300
30	{ 19—General Administration .. 57—Road and Water Transport Schemes .. 71—Miscellaneous ..	2,46,51,100	..	2,46,51,100
31	{ 70—Forest .. 71—Miscellaneous ..	2,70,66,100	5,000	2,70,71,100
	Carried over ..	1,02,87,25,300	1,45,06,300	1,04,32,31,600

1	2	3		
		Sums not exceeding—		
Grant No.	Services and purposes	Grants made by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Brought forward ..	1,02,87,25,300	1,45,06,300	1,04,32,31,600
32	31—Agriculture ..	61,66,300	..	61,66,300
33	{ 31—Agriculture ..	1,67,77,500	..	1,67,77,500
	{ 34—Co-operation ..			
	{ 19—General Administration ..	1,30,23,000	..	1,30,23,000
	{ 21—Administration of Justice ..			
	{ 26—Miscellaneous Departments ..			
34	{ 30—Public Health ..			
	{ 50—Public Works (Works) ..	1,96,69,800	..	1,96,69,800
	{ 71—Miscellaneous ..			
	{ 76—Other Miscellaneous Compensations and Assignments. ..			
35	{ 33—Animal Husbandry ..	39,41,200	..	39,41,200
	{ 64—Famine Relief ..			
	{ 71—Miscellaneous ..	4,96,38,300	..	4,96,38,300
36	{ 19—General Administration ..			
	{ 71—Miscellaneous ..	71,31,800	..	71,31,800
37	{ 31—Agriculture ..			
	{ 64—Famine Relief ..	2,25,400	..	2,25,400
	{ 19—General Administration ..			
38	{ 31—Agriculture ..			
	{ 71—Miscellaneous	18,94,98,100	18,94,98,100
39	53—Ports and Pilotage	6,26,73,400	6,26,73,400
	16—Interest on Debt and Other Obligations
	17—Appropriation for Reduction or Avoidance of Debt.
TOTAL—A—EXPENDITURE MET FROM REVENUE.		1,14,52,98,600	26,66,77,800	1,41,19,76,400

		2	3	
Sums not exceeding—				
Grant No.	Services and purposes	Grants made by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
B—OTHER EXPENDITURE				
40	124—Capital Outlay on Schemes of Government Trading.
41	{ Loans to Local Funds, Private Parties, etc. Loans to Government Servants }	2,76,77,400		2,76,77,400
41-A	125—Appropriations to the Contingency Fund.
42	92—Payment of Compensation to Landholders, etc., on the Abolition of the Zamindari System.	40,00,000		40,00,000
43	{ 95—Capital Outlay on Schemes of Agricultural Improvement and Research. 98—Capital Outlay on Multipurpose River Schemes. 99—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial). 100—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial). 101—Capital Outlay on Electricity Schemes }	13,57,32,300		13,57,32,300
44	{ 95—Capital Outlay on Schemes of Agricultural Improvement and Research. 96—Capital Outlay on Industrial and Economic Development. }	12,23,000		12,23,000
45	124—Capital Outlay on Schemes of Government Trading.	15,06,82,500		15,06,82,500
46	114—Capital Outlay on Road and Water Transport Schemes.	24,00,000		24,00,000
Carried over		.. 32,17,15,200		32,17,15,200

Grant No.	Services and purposes	Sums not exceeding—		
		Grants made by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Brought forward ..	32,17,15,200	..	32,17,15,200
47	{ 94—Capital Outlay on Improvement of Public Health. 103—Capital Outlay on Public Works .. }	69,20,000	..	69,20,000
48	{ 96—Capital Outlay on Industrial and Economic Development. 109—Capital Outlay on Other Works .. }	2,49,99,000	..	2,49,99,000
49	98—Capital Outlay on Multipurpose River Schemes.	20,00,000	..	20,00,000
50	{ 96—Capital Outlay on Industrial and Economic Development. 100—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial). 110—Capital Outlay on Ports .. 124—Capital Outlay on Schemes of Government Trading. }	77,00,000	..	77,00,000
51	109—Capital Outlay on Other Works ..	3,00,000	..	3,00,000
52	109—Capital Outlay on Other Works
53	109—Capital Outlay on Other Works
54	{ 119—Capital Outlay on Forests .. 124—Capital Outlay on Schemes of Government Trading. }	4,13,45,300	..	4,13,45,300
55	96—Capital Outlay on Industrial and Economic Development.	53,95,500	..	53,95,500
56	95—Capital Outlay on Schemes of Agricultural Improvement and Research.	81,35,000	..	81,35,000
57	109—Capital Outlay on Other Works
58	109—Capital Outlay on Other Works ..	1,13,000	..	1,13,000
59	124—Capital Outlay on Schemes of Government Trading.	20,00,000	..	20,00,000
60	103—Capital Outlay on Public Works ..	4,53,34,200	2,00,000	4,55,34,200
60-A	124—Capital Outlay on Schemes of Government Trading.
61	96—Capital Outlay on Industrial and Economic Development.	39,00,000	..	39,00,000
	Carried over ..	46,98,57,200	2,00,000	47,00,57,200

1	2	3		
		Sums not exceeding—		
Grant No.	Services and purposes	Grants made by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Brought forward ..	46,98,57,200	2,00,000	47,00,57,200
	O—Public Debt—Debt raised in India—Per- manent Debt (Repayment).	..	3,05,27,800	3,05,27,800
	O—Public Debt—Debt raised in India— Floating Debt (Repayment).	..	9,00,00,000	9,00,00,000
	O—Public Debt—Debt raised in India— Loans from the Central Government (Re- payment).	..	23,51,88,400	23,51,88,400
	O—Public Debt—Debt raised in India— Other Loans (Repayment).	..	40,02,800	40,02,800
	TOTAL—B—OTHER EXPENDITURE ..	46,98,57,200	35,99,19,000	82,97,76,200
	GRAND TOTAL ..	1,61,51,55,800	62,65,96,800	2,24,17,52,600